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- (ii) The revised rate would be payable from the current period i.e. from the 1st April, 1985. The arrears for the period from 1st April, 1983 to 31st March, 1985 would be calculated and one half of it would also be disbursed in cash. The other half would be retained with the Public Enterprises concerned and would be disbursed after one year along with interest at the rate of 12% per annum.
- (iii) The frequency of revision of the Dearness Allowance would continue to be quarterly.

[Translation]

Allotment of Accommodation to Employees of Income-Tax Department

3683. SHRI RAM PYARE PANIKA: Will the Minister of FINANCE be pleased to state:

- (a) whether Government are preparing any special scheme for solving the housing problem of the employees working in the Income Tax Department;
 - (b) if so, the outlines thereof:
- (c) if not, how Government propose to tackle their housing problem; and
- (d) the number of Income Tax employees at present who have rendered more than ten years of service but have not got the residential accommodation so far?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI JANAR-DHANA POOJARY):

- (a) No, Sir.
- (b) Does not arise.
- (c) Besides the accommodation available to the officers and staff of the Incometax Department in the General Pool administered by the Ministry of Works & Housing, the Government have, during the last few years, approved a number of proposals for the construction of residential quarters for the officers and staff of the

Income-tax Department at various places, and this process is a continuing one. Purchases of ready built flats from both the State Government authorities as well as private parties on a selective basis have also been made.

Written Answers

(d) This information is not readily available and will have to be obtained from the various Commissioners of Income Tax scattered all over the country. Collection of such information from various Commissioners of Income Tax is a time consuming process and may not commensurate with the results sought to be achieved.

[English]

Setting up of Coastal Steel Plant at Haldia

3684. SHRI SATYAGOPAL MISRA: Will the Minister of STEEL, MINES AND COAL be pleased to state:

- (a) whether there is any proposal under the consideration of Government to set up a coastal steel plant in Haldia:
 - (b) if so, the details thereof; and
 - (c) if not, the reasons therefor?

THE MINISTER OF STATE IN THE DEPARTMENT OF STEEL (SHRI K. NATWAR SINGH): (a) No, Sir.

- (b) Does not arise.
- (c) In view of the capacities planned and under execution already vis-a-vis demand for steel and the availability of funds for investment in the steel sector, there is no likelihood of setting up a new steel plant at Haldia in the forseeable future.

[Translation]

Losses Suffered by Public Undertakings

3685. SHRI PIYUS TIRAKY:
DR. A. K. PATEL:
SHRI C. JANGA REDDY:
SHRI KRISHAN PRATAP
SINGH:

Will the Minister of FINANCE be pleased to state:

- (a) whether out of 191 Undertakings of the Union Government, 82 suffered losses during 1982-83;
 - (b) if so, the break-up of this loss;

- (c) the causes of the losses; and
- (d) the measures being taken to see that these undertakings do not suffer losses in future?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI JANAR-DHANA POOJARY):

- (a) and (b) In the year 1982-83 out of 193 undertakings, 82 undertakings suffered losses. The names of the undertakings which have suffered losses and the quantum of losses suffered by each is available in Statement No. 2.7B at pages 53 to 54 of the Public Enterprises Survey 1982-83 Volume-1 placed on the Table of Lok Sabha on 28-2-1984.
- (c) The reasons for the losses broadly are:—
 - (i) The loss making enterprises include a number of sick units taken over from private sector to protect employment. The profitability in these enterprises is adversely affected due to old and out-dated machinery, surplus manpower, etc.
 - (ii) Demand recession in industries like steel, textile, shipping, etc. resulting in low capacity utilisation. Strike in Bombay based textile mills also contributed to the higher losses in textile sector.
 - (iii) Non-availability/inadequate availability of power and coal.
 - (iv) Uneconomic prices as in Delhi Transport Corporation.
 - (v) Prevalance of administered prices as in the case of coal, fertilizer etc.
- (d) Some of the measures being taken by the Government to see that these undertakings do not suffer losses are:—
 - (i) The Government have constituted a number of indepth study teams to go into specific causes of continued low capacity utilisation wherever noticed and to recommend short-term and long-term remedial measures.
 - (ii) Government is monitoring execution and expeditious completion of

- major projects on a continuous basis.
- (iii) Government is constantly reviewing various aspects of the management of public enterprises including change in personnel, structure of the organisation etc., wherever necessary with a view to improve their performance.
- (iv) Additional investments are provided for balancing facilities and captive power plants wherever justified. The Government has also taken several steps to improve the power situation; mention may be made of the following steps viz.
- (a) Generation of additional capacity,
- (b) Plant modernisation,
- (c) Training,
- (d) Improving maintenance operation of thermal plants etc.
 - (v) Technology upgradation, modernisation and rehabilitation of plant and equipment and diversification of products are undertaken whenever considered appropriate.

[English]

Financial Crisis in Orissa Cotton Mill, Jagatpur

3686. SHRIMATI JAYANTI PATNAIK: Will the Minister of SUPPLY AND TEXTILES be pleased to state:

- (a) whether Government are aware that the Orissa Cotton Mill, Jagatpur is facing financial crisis;
- (b) if so, the steps taken to remove the crisis:
- (c) whether Government have a proposal to modernise that Cotton Mill; and
- (d) if so, the steps taken in this regard?

THE MINISTER OF STATE OF THE MINISTRY OF SUPPLY AND TEXTILES (SHRI CHANDRA SHEKHAR SINGH):
(a) At present, Orissa Cotton Mill, Jagatpur, is not facing any financial crisis.

(b) Does not arise.